

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-04-2024 AT 10:30 AM**

**CP (IB) No. 111/95/HDB/2022
AND
IA(IBC) 695/2024 in IA(IBC) 588/2023 in CP (IB) No. 111/95/HDB/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. T Padmavathi (Chadalavada Infratech Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 695/2024 in IA(IBC) 588/2023

Learned Counsel Smt Sandhya Rani, along with the counsel on record Mr Raghunath, for applicant present physically.

Learned Counsel Mr Suryanarayana Raju, for Financial Creditor present through Video Conference.

Mr Maligi Madhusudhan Reddy, Resolution Professional present through Video Conference.

Call on 16.04.2024, meanwhile counter if any.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)